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ITEM NO.28

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).5755-5756/2012

U.P. PANDIT DEEN DAYAL UPADHAYA VETERINA

Petitioner(s)

VERSUS

S.M.COLLEGE VETERINARY SC.& AN.RES.&ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/11/2012 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Bijan Kumar Ghosh,Adv.

For Respondent(s)

Mr. Navin Prakash,Adv.

UPON hearing counsel the Court made the following

O R D E R

None appears.

Respondent No.4 is granted time for filing counter affidavit on record.

Rest of the respondents are duly served through dasti but neither they have appeared nor any steps have been taken on their behalf.

List again on 4.1.2013.

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|REGISTRAR
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(M.A. SAYEED)

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